## HIGH COURT OF DELHI: NEW DELHI

No. 2196 /G-4/Genl.-I/DHC Dated: 26. 09. 2025

## **QUOTATION NOTICE**

Sealed quotations are invited for printing/preparation/supply of Delhi High Court's Calendars for the year 2026 as per the specifications mentioned below and format in conformity with the existing samples, which are available for inspection in the General-I Branch of this Court. Rates per Calendar should be mentioned in the quotation. The description as well as tentative quantity of the Calendars to be supplied by the vendor is as under:-

S. No.	Type of Calendar with	Description
	Quantity	
1.	Paper Calendar	Size 19 cm x 29.5 cm (approx.) with one side
	(12,600 Nos.)	three colours offset printing on 130 gsm one
		side coated enamel white paper.
2.	Mounted Calendar	Size 19 cm x 29.5 cm (approx.) with one side
	(6600 Nos.)	three colours offset printing on 120 gsm one
-		side coated enamel white paper and be pasted
		on cardboard with stand.
3.	Mini Calendar	Size 21cm x 14 cm (approx.) with one side
	(1000 Nos.)	three colours offset printing on 300 gsm
		coated drawing paper.
4.	Pocket Calendar	Size 7 cm x 9.5 cm (approx.) with one side
	With hard pouch	three colours offset printing and other side
	lamination	two colours offset printing on 300
	(13,000 Nos.)	gsm both side coated enamel white paper.
5.	Full size Calendar	As per sample.
1	(1170 Nos.)	

Prospective vendors are also informed that the above mentioned quantities are tentative only and subsequent demand may be made during the year 2026, for supplying additional quantities, which shall be provided at the same rates as mentioned in the quotation and/or approved by the Competent Authority of this Court.

Interested vendors shall submit their quotation in a sealed envelope addressed to the Registrar General, Delhi High Court, Sher Shah Road, New Delhi-110003, alongwith Earnest Money Deposit of Rs 10,000/- in favour of "The Registrar General, Delhi High Court", which should reach this Office on or before  $\frac{LO/LO/202 \le by 4:00 \text{ PM}}{202 \le by 4:00 \text{ PM}}$ . Quotations received without Earnest Money Deposit shall be summarily rejected. The quotations shall also accompany sample of papers/hardboard as per the above specifications. The envelope containing the quotation shall be superscribed with the words "QUOTATION FOR PRINTING/PREPARATION/SUPPLY OF CALENDARS-2026". The rates shall be f.o.r. Delhi High Court.

This Court reserves its right to accept or reject any or all quotations without assigning any reason whatsoever.

(S. K. BHADOLA) DEPUTY REGISTRAR (GENL.-I)